

demand and supply of various types of motors.

Electric motors which have widely varying specifications are not under price control. However, as in the case of essential items, Government have conveyed to the industry the need to hold the price line.

Road Bridge over Brahmaputra River at Tezpur-Silghat

3451. SHRI PURNA SINHA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the surveys and type plans of a 2-kilometre Road Bridge over the Brahmaputra river at Tezpur-Silghat point have been completed under the North Eastern Council;

(b) whether the North Eastern Council has submitted a proposal to the Government of India to provide funds necessary for construction of this bridge in view of public demands for several years at a stretch; and

(c) if so, whether the clearance of the Planning Commission with provision of funds will soon be made so that the Bridge can be completed during the current Plan period through the agency of the Central Government?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No, Sir.

(b) The matter has been under the consideration of the Council and a suggestion has been received recently from the secretary of the Council to meet the finance required for the bridge.

(c) Since the proposed bridge falls on a State road, the question of its construction, financing etc. falls under State sphere of activities. The North Eastern Council Secretariat have, therefore, been advised that after detailed investigations have been completed, the matter may be placed by the State Government before the

Planning Commission for the provision of funds.

Meeting of Ministers for F.E.R.A. Applications of Coca Cola

3452. SHRI DHARAMSINHBHAI PATEL:
SHRI R. L. P. VERMA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether there was a meeting of Ministers on 22nd July, 1976 to discuss the FERA application of Coca Cola Export Corporation;

(b) what was the outcome; and

(c) what steps have taken place since then?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) The deliberations of the Cabinet, or any sub-committee of the Cabinet, are secret and cannot be revealed.

(c) The Reserve Bank of India has issued orders on June 15, 1977 under Section 29 of the Foreign Exchange Regulation Act granting permission to the Coca Cola Export Corporation to carry on its existing manufacturing activities in India subject, *inter alia*, to the condition that the Indian branch of the Company shall be converted into an Indian company with a non-resident interest of the equity capital not exceeding 40 per cent within a period of one year. The application under Section 28 of FERA, relating to approval of the trade marks is still under consideration of the Reserve Bank.

प्रायुद्ध वस्त्र निर्माण फैक्टरी, शाहजहांपुर
में बच्चों का निर्माण

3453. श्री सुरेन्द्र विक्रम : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रायुद्ध वस्त्र निर्माण फैक्टरी,

शाहजहांपुर में कसीदा विभाग में कसीदा-कारों द्वारा कितने प्रकार के बैज आदि बनाये जाते हैं; और

(ख) क्या बैज आदि देश में केवल शाहजहांपुर में ही बनाये जाते हैं और क्या रक्षा मंत्रालय द्वारा दिल्ली में कुछ व्यक्तियों को बैजों के निर्माण हेतु ठेका दिया गया है ?

रक्षा मंत्री (श्री जगजीवन राम) :

(क) वस्त्र-निर्माण फैक्टरी, शाहजहांपुर में इस समय निम्नलिखित पांच प्रकार के बैज और तीन प्रकार के टाइल बनाए जाते हैं:—

1. बैज आर्म बगल्ल बसंटेड
2. बैज आर्म विंग के साथ पैरा-शूट
3. बैज आर्म क्रास्ट सोर्ड पी टी
4. बैज ब्रैस्ट ए पी टी सी ई० एम० बी डी०
5. बैज आर्म बम्ब डिस्पोजल
6. टाइल्स एम बी० डी पी टी डी ओ जी वेरियस
7. टाइल्स इ एम बी डी पी टी डी ओ जी राइफल ग्रीन
8. टाइल्स एन सी सी वेरियस

(ख). आर्डनेंस फैक्टरियों में से केवल शाहजहांपुर की फैक्टरी में ही बैज बनाए जाते हैं । लेकिन वायु सेना द्वारा हाल ही में शुरु किए गए दो प्रकार के बैजों की थोड़ी सी मात्रा के लिए वायु सेना की निविदा क्रय समिति के माध्यम से दो फर्मों को आर्डर दिया गया है क्योंकि इन बैजों की माँग ज़रूरत थी । इन दो फर्मों में से एक दिल्ली में है ।

Representation from the Valuers of the Bombay Port Trust

3454. SHRI PUNDALIK HARI DANWE: Will the Minister of SHIP-PING AND TRANSPORT be pleased to state:

(a) whether Government have received a written representation in the month of May or June, 1977 from the valuers of the Bombay Port Trust regarding revision of pay-scale by second Wage Board; and

(b) if so, action taken or propose to be taken in respect of the same representation?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) Discussions with the representatives of the Federations concerned on recommendations of the Wage Revision Committee are being held.

Disruption of Production in Singareni Coal Mines

3455. SHRIMATĪ PARVATHI KRISHNAN: Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware that production in Singareni Coal Mines is completely disrupted since 16th June, 1977;

(b) whether it is a fact that daily loss is of about Rs. 3 lakhs;

(c) whether it is fact that efforts made by A.I.T.U.C. General Council Member, Shri Dwarika Singh, did not succeed as the management refused to discuss the problem;

(d) if so, the full details; and

(e) steps being taken to meet the demands of the workers?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) There was no disruption of production in Singareni Collieries since June 16th 1977. The reference is probably to Singrauli Coalfield. There was an illegal strike in the Jhingurda Colliery